

By E-Mail/Speed Post/ Special Messenger
THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-81/2023/10678/A

From :- Shri Utpal Rajkhowa,
Registrar (Vigilance),
Gauhati High Court,
Guwahati

To,
The District & Sessions Judge,
Nagaon

Sub:- **Permission to avail Leave Travel Concession (LTC)**
Ref:- Letter No. DJN/8415, dated 05.10.2023

Dated Guwahati, the 30th October, 2023

Sir,

With reference to the above, I am directed to inform you that Shri Sandeep Kaushik, Addl. Chief Judicial Magistrate, Nagaon has been allowed to avail LTC for the block period of 2022-2025, to travel from Nagaon to Aro Valley (Jammu & Kashmir) via Guwahati-New Delhi-Srinagar-Pahalgam (Guwahati to Srinagar via New Delhi through flight and from Srinagar to Aro Valley through private taxi) and return from Aro Valley to Nagaon, along with his wife Smti. Himashree Das, w.e.f. 19.11.2023 to 27.11.2023, by the shortest possible route, as per existing Rules.

Further, Shri Kaushik has also been allowed to draw advance payment of Rs. 80,000/- (Rupees Eighty Thousand).

Shri Kaushik be informed accordingly.

Thanking you,

Yours faithfully,



REGISTRAR (VIGILANCE)

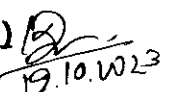
Memo No. HC.VII-81/2023/10679-10682/A.

Dated 30th October, 2023

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Shri Sandeep Kaushik, Addl. Chief Judicial Magistrate, Nagaon for information, with reference to his letter dated 05.10.2023.
3. The Joint Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.


19/10/23
REGISTRAR (VIGILANCE)


19.10.2023